

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(CAA)-55(PB)/2021

IN THE MATTER OF:

Highorbit Careers Pvt. Ltd.
and Info Edge (India) Ltd.

.... **Applicant/petitioner**

SECTION:

Under Section 230-232 of the Companies Act, 2013

Order delivered on 13.05.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Kartikeya Goel, Adv.

ORDER

Arguments heard. **Order reserved** in 2nd motion admission.

SD/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

SD/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)